

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No.73/Chd/Pb/2017**

**In the matter of:**

Singhania International Ltd .

...Petitioner/Applicant

Vs.

Sham Udyog limited .

...Respondent /Corporate Debtor

Present: Mr. G.S.Sarin, and Mr.Sanjay Kumar Aggarwal, Practising  
Company Secretaries for the Petitioner/Applicant.  
Mr.Aditya Grover, Advocate for the Respondent/Corporate  
Debtor

Affidavit of the authorised representative of the petitioner has  
been filed in compliance with the order dated 11.10.2017.

Mr.Aditya Grover, Advocate filed Memo of Appearance for the  
respondent-corporate debtor seeks time to file Power of attorney. Same be filed  
by the next date. Copy of the petition and the entire paper book be supplied to  
learned counsel for respondent during course of the day.

List the matter for arguments on 14.11.2017. Reply, if any, be filed  
at least 3 days before the date fixed with copy advance to the authorised  
representative of the petitioner.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

October 26, 2017  
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